

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:6059

ANSWERED ON:30.04.2015

PENSION SCHEMES

Chowdhary Shri Pankaj;Mishra Shri Anoop

Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the amount provided to Uttar Pradesh/ Madhya Pradesh States under the Indira Gandhi National Old Age Pension Scheme, Indira Gandhi National Widow Pension Scheme, Disability Pension Scheme and all other central pension schemes during the last two years and the current year;

(b) whether certain State Governments have sought additional funds for the implementation of these schemes during the said period and if so, the details thereof; and

(c) the response of the Union Government thereon?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI SUDARSHAN BHAGAT)

(a) Ministry of Rural Development is administering National Social Assistance Programme (NSAP) consisting of Indira Gandhi National Old Age Pension Scheme (IGNOAPS), Indira Gandhi National Widow Pension Scheme (IGNWPS), Indira Gandhi National Disability Pension Scheme (IGNDPS), National Family.

Benefit Scheme (NFBS) and Annapurna. These schemes are for the households living Below Poverty Line (BPL) and pension / central assistance is provided to BPL households on fulfilling the eligibility criteria prescribed by the Government of India. The schemes of NSAP were under State Plan from 2002-03 till 2013- 14 and funds were released in a combined manner for all the Schemes under NSAP to the States and UTs by Ministry of Finance and Ministry of Home Affairs respectively on the recommendations of Department of Rural Development.

From the financial year 2014-15, the scheme of NSAP has become Centrally Sponsored Scheme of Ministry of Rural Development and funds are being released scheme-wise. Details of funds provided to Uttar Pradesh / Madhya Pradesh under the schemes of National Social Assistance Programme (NSAP) viz. Indira Gandhi National Old Age Pension Scheme (IGNOAPS), Indira Gandhi National Widow Pension Scheme (IGNWPS) and Indira Gandhi National Disability Pension Scheme (IGNDPS) during the last two years and current year are at Annexure-I.

(b)&(c):Requests from certain State Governments for additional funds for implementation of schemes under NSAP have been received. However, the Union Government provides funds to the States / UTs on the basis of estimated/approved number of beneficiaries under different schemes of NSAP.